

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
STARRED QUESTION NO.227  
TO BE ANSWERED ON 10.03.2021**

**CLOSING OF RAILWAY LEVEL CROSSING IN SANDILA**

**†\*227. SHRI ASHOK KUMAR RAWAT:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has received letter from the District Magistrate, Hardoi (UP) regarding no administrative objection in closing the railway level crossing number 249-C near St. Theresa's School in Sandila tehsil after construction of Rail Over Bridge at the said crossing;**
- (b) if so, the details thereof;**
- (c) whether the Government has also received requests from the public representatives in this regard; and**
- (d) if so, the details thereof along with the progress made so far in this regard?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**(SHRI PIYUSH GOYAL)**

**(a) to (d): A Statement is laid on the Table of the House.**

**\*\*\*\*\***

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.227 BY SHRI ASHOK KUMAR RAWAT TO BE ANSWERED IN LOK SABHA ON 10.03.2021 REGARDING CLOSING OF RAILWAY LEVEL CROSSING IN SANDILA**

**(a) & (b): Yes, Sir. No Objection Certification (NOC) has been received from the Add. Distt. Magistrate, Hardoi for closure of level crossing (LC) No. 249-C near St. Theresa's school in Sandila Tehsil after construction of Road Over Bridge (ROB).**

**(c) & (d): Yes, Sir. Representation has been received requesting Railways to construct the ROB in lieu of LC No. 249-C. After joint survey with State Authorities, Level crossing No. 249-C on Lucknow-Shahjahanpur section has been found feasible for construction of ROB on cost sharing basis. The consent for cost sharing has been received on 22.12.2020 from State Government. This proposal has been taken up for sanction.**

**\*\*\*\*\***

